

(d) Allocations of oils are made to various States for sale through Public Distribution System only. While in the initial stages lifting under PDS was slow, the lifting from May, 1980 has picked up and this momentum is expected to continue.

National Flying Academy

1589. DR. VASANT KUMAR PANDIT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have dropped their plan to set up a National Flying Academy, suggested by the Directorate-General of Civil Aviation (DGCA);

(b) if so, the reasons thereof;

(c) what is total requirement of Commercial Pilots by Air-India and Indian Airlines;

(d) whether Government have decided to give employment in Air India and Indian Airlines to unemployed Commercial Pilots; and

(e) what were the recommendation of JRD Tata Committee Report (1975) on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) No Sir.

(b) Does not arise.

(c) The approximate requirement of Commercial Pilots by Air India and Indian Airlines is to the extent of 36 and 25 respectively, for the next year.

(d) Air India are not in a position to recruit unemployed Commercial Pilots since they recruit only Pilots with higher Licensing Qualifications and flying experience.

Indian Airlines however considers employment of unemployed Commer-

cial Pilots who fulfil the requisite qualifications etc.

(e) The recommendations of the Tata Committee on this issue were:—

(i) that a central Flying School be set up and operated by the Civil Aviation Department for the initial training of Commercial Pilots. While this school is progressively built up more immediate measures are required to improve the standard of Flying Clubs, which should continue to train Pilots upto the level of Private Pilot's Licence (PPL).

(ii) That the intake for Commercial Pilots Licence (CPL) training be limited to the needs of the potential users who should have a say, both in the selection of candidates and in their training syllabi. The further training of Commercial Pilots Licence holders on different types of commercial aircraft should be the responsibility of their employers, under the general supervision of the Director General of Civil Aviation.

Proposal for setting up of a mini Aluminium Plant in Bolangir (Orissa)

1590. SHRI NITYANANDA MISRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal by the Government of India to set up a mini Aluminium Plant in Bolangir District for utilisation of huge bauxite deposits in Gandhimadan hill range areas; and

(b) if so, when Government propose to start the preliminary work in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.